

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)**  
**COURT 38 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 09-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100396/2016	WADALA T T POLICE STATION. Vs CHAND MOIDDIN SHAIKH	
2	POCSO SPL CASE	100164/2018	The State of Bhandup Police Station Vs Akash Rahul Doke	
3	BAIL APPL POCSO	100704/2020	STATE GOVERNMENT - Vakola Police Station - Respondent Vs Vishal Bhau Salve - Applicant	SPP Mayur D. Sapkale
<b><u>REPLY/SAY</u></b>				
4	SPL.CASE	100499/2020	THE STATE OF ANTOPHILL POLICE STATION Vs GANESH HARISHANKAR SINH	PP
5	POCSO M A	100675/2020	Gufran @ Muslim S/o. Abdul Masjid Vs The State of Maharashtra Ghatkopar Police Stn.	Prakash N. Wagh
<b><u>APPEARANCE</u></b>				
6	REMAND APPL POCSO	100394/2020	Faisal @ Ashfaq Akbarali Shaikh Vs RAK Marg Police Station	
7	SPL.CASE	100529/2020	The State of Maharashtra Through Worli Police Station Vs Mukesh Madan Chavan	PP